

List of Civil Cases transmitted to District Courts of Pecuniary Jurisdiction up to Rs. 25,00,000/- (Twenty Five Lakhs) under the orders of Hon'ble The Chief Justice

S .NO.	Case Type	CASE NO.	YEAR	DISTRICT	PARTY NAME	VALUATION OF APPEAL	JUDGEMENT PASSED BY	LETTER NO./ DATE
1	FAPL	690	2004	GHAZIABAD	RAM KUMAR VS VIJAY PAL AND ANOTHER	5,08,511.25	ADD CIVIL JUDGE	1760/15.06.16
2	FAPL	110	2007	GHAZIABAD	RAM KUMAR VS SHRI DHARAMVEER SINGH AND OTHERS	7,08,438.75	ADD CIVIL JUDGE	1761/15.06.16
3	FAPL	721	2012	GHAZIABAD	NARESH KUMAR SHARMA VS DINESH KUMAR SHARMA	18,40,200	ADD CIVIL JUDGE	1762/15.06.16